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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9405/2021

EX CT BALJIT SINGH

.....Petitioner

Through: Mr. U. Srivastava, Adv. with

petitioner in person

versus

UNION OF INDIA & ORS

....Respondents

Through: Mr. Jagdish Chandra Solanki, CGSC, Mr. Ruchir Mishra Ms. Maanya Saxena and Mr. Siddharth Bajaj, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 10.12.2025

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C. HARI SHANKAR, J.

- 1. Mr. Srivastava, learned Counsel for the petitioner, seeks leave to withdraw this writ petition as he submits that he would take a chance by approaching the respondents.
- **2.** The writ petition is accordingly disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 10, 2025/*dsn*

W.P.(C) 9405/2025 Page 1 of 1